

QUARTERS OF DISPLACED PERSONS

603. Giani G. S. Musafir: Will the Minister of Rehabilitation be pleased to state:

(a) whether some single roomed double storeyed quarters have been built in Jangpura, West Patel Nagar, Moti Nagar, etc., for displaced persons; and

(b) if so, how much area (in square yards) comes to the share of each family in these quarters?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). 'Two roomed' double story tenements have been built in various colonies. The size of the bigger room is 14' × 10' and that of the smaller room 10' × 10' in some and 10' × 7' in others. Bathrooms and lavatories have been provided separately. It has now been decided to provide an improvised kitchen on the back side.

MIGRATION TO AND FROM INDIA

604. Giani G. S. Musafir: Will the Prime Minister be pleased to state:

(a) the number of Muslims who left India for East Pakistan during the last one year; and

(b) the number of non-Muslims who came to India from East Pakistan?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). Reliable figures are not available for migrants as such whether from East Pakistan to India or from India to East Pakistan. Figures which are available only for rail traffic in both directions include migrants and all other classes of passengers. These figures do not cover border traffic by road, or movement by boats, etc. The figures include repeated journeys by the same person.

The figures for the period 16th July 1951 to 15th July 1952 are as follows:—

(a) 9,10,663.

(b) 16,83,399.

जापानी सिल्क (आयात)

*६०५. श्री रघुनाथ सिंह: क्या वाणिज्य तथा उद्योग मंत्री यह बतलाने की कृपा करेंगे :

(क) जनवरी से जून १९५२ तक के समय में जापान से आयात की गयी सिल्क

की कुल मात्रा और भारत सरकार द्वारा उसके ऊपर प्रति पौंड लगाये गये क्रमशः आयात एवं संरक्षण शुल्क ;

(ख) पाकिस्तान सरकार द्वारा क्रमशः भारतीय एवं जापानी सिल्क पर लगाये गये आयात एवं संरक्षण शुल्क ; तथा

(ग) पिछले वर्ष भारत में पैदा की गयी बंगलौर और काश्मीरी सिल्क की कुल मात्रा और भारत के दूसरे भागों में खपत के लिये मैसूर और काश्मीर से बाहर भेजी गयी मात्रा ?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) 75,955 lbs. of raw silk was imported from Japan during January to March, 1952. Figures for later months are not readily available. The present rate of protective import duty on raw silk is 30 per cent. *ad valorem* plus Rs. 3/14/- per lb., plus the surcharge leviable under section 5 of the Finance Act, 1951, read with section 3 of the Finance Act, 1952.

(b) The Pakistan Government levies a standard rate of duty on raw silk of both Indian and Japanese origin at 25 per cent. *ad valorem* plus 14 annas per lb., plus 1/5th of the total duty.

(c) A statement is placed on the Table of the House. [See Appendix X, annexure No. 56.]

TE:

606. Shri H. N. Mukerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) the nature of representations received by Government from the Tea industry and the steps recommended therein;

(b) the terms of reference of the Inquiry Committee recently appointed for the tea industry and the date by which its report is expected;

(c) whether the announcement made on the 2nd July 1952, permitting the London Auction Market to export tea to the Continent was demanded by any Indian producers and approved by the Central Tea Board; and

(d) whether Government are aware that there is a substantial difference between the amount paid to Indian